

(21)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 671/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Kleentech Facility Management Pvt. Ltd.  
V/s.  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	NEELAMBURJ	CP- ROC Mumbai	Neelamburj
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②	Rupesh Mahadeshwar	PGS Company Secy	Rupesh Mahadeshwar
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ORDER

CP No. 671/252(1)/NCLT/MB/MAH/2017

This Company Petition is **allowed**, vide separate order, on imposing cost of ₹50,000/- payable to RoC, Mumbai, within 15 days hereof.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)